

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2018

Type of Cases	Pendency as on 01.01.2018	Institution of cases during the year 2018	Disposal of cases during the year 2018	Total Pendency as on 31.12.2018
Civil	3476	1826	2410	2892
Criminal	194	93	117	170
Total	3670	1919	2527	3062

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2018

Type of Cases	Age wise pendency as on 31.12.2018				Total Pendency as on 31.12.2018
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1041	1419	304	128	2892
Criminal	65	76	12	17	170
Total	1106	1495	316	145	3062

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2018

Type of Cases	Pendency as on 01.01.2018	Institution of cases during the year 2018	Disposal of cases during the year 2018	Total Pendency as on 31.12.2018
Civil	3505	2106	2194	3417
Criminal	3294	1690	2185	2799
Total	6799	3796	4379	6216

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2018

Type of Cases	Age wise pendency as on 31.12.2018				Total Pendency as on 31.12.2018
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1142	1498	655	122	3417
Criminal	824	1506	206	263	2799
Total	1966	3004	861	385	6216

SUPERINTENDENT: STATEMENT